

# **PATNA HIGH COURT**

## **NOTICE**

### **District Judge (Entry Level), Direct from Bar Exam-2020**

It is for information to all concerned that the Hon'ble Court have been pleased to order for cancellation of online applications under District Judge (Entry Level), Direct from Bar Exam-2020 of those candidates who have not made payment of fees or made payment of fees against wrong registration number or made payment of fees but have not uploaded documents or uploaded it partially, even after intimation as per Court's Notice dated 02.07.2020 & 21.09.2020 published on the website of the Patna High Court.

Further, the online application of Sri Roshan Kumar Saw (Registration No. 2020101100) also stands cancelled as the same bears photograph, declaration and signature of another candidate which was not corrected / re-uploaded by Sri Saw even after the aforesaid Court's Notices.

The candidates are advised to keep visiting the website of the Court regularly for further details / updates.

**By order of the Court**

**Patna High Court, Patna**

**Date: 10.11.2020**



**Registrar General**